

अण्डमान और निकोबार द्वीपसमूह में सैलर जेल का जीर्णोद्धार किया जाना

3035. श्री बलू चन्द डाटा : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अण्डमान और निकोबार द्वीप समूह में स्थित सैलुलर जेल का जीर्णोद्धार किया गया है ;

(ख) यदि हां, तो उस पर कुल कितनी धनराशि खर्च की गई ; और

(ग) क्या वहां पर उन सभी भारतीयों के नाम पत्थरों पर खुदाये गये हैं जिन्हें स्वाधीनता संग्राम में भाग लेने के कारण अंग्रेजों ने वहां बन्दी के रूप में रखा था ?

गृह मंत्रालय में उपमंत्री (श्री एक० एच० मोहसिन) : (क) सैलुलर जेल का जीर्णोद्धार कार्य किया जा रहा है ।

(ख) जीर्णोद्धार पर 4 लाख रुपये की धनराशि खर्च किये जाने का आशा है ।

(ग) सारे स्वतन्त्रता सेनानियों की जिन्हें सैलुलर जेल में बन्दी बनाया गया था एक सूची तैयार की गई है । मुख्य भूमि से संगमरमर की पट्टिकाओं के लाने का कार्य हाथ में ले लिया गया है । अन्तर्निर्मित प्रबन्ध के रूप में, लकड़ी की पट्टिकाओं पर नाम पन्डे किये गये हैं जिन्हें बाद में संगमरमर की पट्टिकाओं द्वारा बदल दिया जायेगा ।

Scheme for flood Control

3036. SHRI BANAMALI PATNAIK:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether any comprehensive scheme has been drawn for flood control in the country;

(b) if so, the salient features thereof; and

(c) the long-term measures envisaged in this direction?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) to (c) Comprehensive plans for the flood prone areas in the various States are being prepared by the concerned State Governments. For the more flood prone river basins, special organisations have been set up for the preparation of these plans. These organisations are the Brahmaputra Flood Control Commission set up by the Government of Assam and the North Bengal Flood Control Commission by the Government of West Bengal. The Centre has set up the Ganga Flood Control Commission for preparing the comprehensive plan of flood control in the Ganga basin by integrating the plans prepared by the various State Governments in the basin. An overall plan of flood control in the country will be available when the comprehensive plans are finalised by the States and the special organisations.

The long term measures of flood control include the construction of storage reservoirs in the upper reaches of the rivers and embankment in the lower reaches to contain the flood flows, river training works, soil conservation measures in the catchment of the rivers to reduce the sediment load, drainage improvement and flood plain management. The nature of the measures, or combination of measures, to be adopted in a comprehensive plan of a basin will depend upon the characteristics of the basin the extent of the flood problem and the economics of protection works.

Supply of raw material to small scale industries

3037. SHRI K. LAKKAPPA:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether there is any scheme under consideration of Government in

which the exports from small scale industries are linked with the supply of scarce raw materials; and

(b) if not, how the raw material supplies are regulated without allowing it to be misutilised?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANSARI): (a) Small scale units like others are entitled to replenishment licences. There is no special scheme under consideration

(b) While allocating scarce raw materials, instructions are issued to the authorities concerned to ensure that there is no misutilisation

Share of Central Assistance in State Plans

3038 SHRI K LAKKAPPA

Will the Minister of PLANNING be pleased to state.

(a) whether the Annual Plans of all the States have been finalised,

(b) if so, the share of Central assistance in them, and

(c) the size of the Annual Plan of Karnataka?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) The Annual Plans for 1974-75 of all the States except that of Jammu and Kashmir have been finalised and communicated to the respective states.

(b) and (c) A statement is laid on the Table of the House.

Statement

Plan outlay and Central assistance for 197475—States.

States	(Rs. crores)	
	Total outlay	Of which Central Assistance.
1	2	3
1. Andhra Pradesh	127 39	48 75
2. Assam . . .	53 66	40 04
3. Bihar . . .	168 98	68 68

	1	2	3
4. Gujarat . . .	143 32	32 17	
5. Haryana . . .	81 60	15 99	
6. Himachal Pradesh	31 16	22 35	
7. Jammu and Kashmir	Being finalised		
8. Karnataka . . .	110 75	35 46	
9. Kerala . . .	73 89	35 72	
10. Madhya Pradesh	152 25	53 32	
11. Maharashtra	275 84	49 98	
12. Manipur . . .	12 06	7 52	
13. Meghalaya . . .	13 63	8 85	
14. Nagaland	14 00	7 12	
15. Orissa . . .	71 24	32 70	
16. Punjab . . .	107 87	20 64	
17. Rajasthan . . .	79 80	45 06	
18. Tamil Nadu	112 00	41 15	
19. Tripura	11 00	7 61	
20. Uttar Pradesh	255 19	106 89	
21. West Bengal . . .	147 87	44 94	
All States . . .	2043 50	724 94	
Central Assistance for Hill and Tribal Areas yet to be allocated Statewise . . .	25 00	25 00	
Grand Total	2068 50	749 94	

Freedom fighters pension

3039 SHRI RAMAVAIAR SHASTRI:

SHRI KRISHNA CHANDRA PANDEY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of various categories of political sufferers who have applied for the Freedom Fighters pension but the sanction to them has so far been withheld; and